

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 308 of 2013 (SZ) (THC)
(W.P. No. 27528 of 2012, High Court of Kerala)**

Applicant(s)

Alavikutty , S/o. Yahutty,
Erinjikattu House,
Alinchuvady Street Post,
Thirur, Malappuram District – 676 101

Respondents(s)

- 1) The State Of Kerala rep. by the Secretary to Government, Department of Environment, Secretariat, Thiruvananthapuram 695 001
- 2) The District Collector, Malappuram District – 676 505
- 3) The Secretary, Kerala Pollution Control Board, Thiruvananthapuram 695 001
- 4) The Agricultural Officer, Agricultural Department Malappuram – 676 101
- 5) The Revenue Divisional Officer, Thirur, Malappuram District– 676 101
- 6) The Secretary, Tirur Municipality, Malappuram District– 676 101
- 7) The Secretary, Vettam Grama Panchayath, Malappuram District– 676 102
- 8) The Secretary, Thalakkad Grama Panchayath Malappuram District– 676 103
- 9) The Secretary, Cheriyamunda Grama Panchayath Malappuram District– 676 106
- 10) The Secretary, Niramaruthor Gramma Panchayath Malappuram District– 676 109
- 11) The secretary, Mangalam Gramma Panchayath Malappuram District– 676 561.

Legal Practitioners for Applicant(s)

M/s. A.X. Varghese, Jojo A.V.
Shamlath P.I., Vivek C.M.,
Vijay Babu & Niyamavedi.

Legal practitioners for respondent(s)

Smt. Rema Smirithi, for R-1, R-2, R3,
R-4 and R-5
Smt. Vidyalakshmi Vipin for R-6
M/s. C.M. Mohammed Iquabal &
Ambili Menon for R-7 to R-11

Note of the Registry	Orders of the Tribunal
Order No. 15	<p data-bbox="516 263 906 303">Date: 27th November, 2017</p> <p data-bbox="516 344 1344 532">Learned counsel appearing for the Tirur Municipality submitted that the inspection could not be materialised as the applicant could not be contacted.</p> <p data-bbox="516 599 1344 1217">The applicant who appears in person submitted that he resides very near to the Municipality office and there is no difficulty to contact him. Applicant to furnish his mobile number to the learned counsel appearing for the Commissioner of the Tirur Municipality who shall intimate the same to the Commissioner immediately. The Commissioner shall contact the applicant within 2 days and fix the date and inspect the site and submit the report within 3 weeks.</p> <p data-bbox="654 1284 1076 1325">List the matter on 10.01.2018.</p> <p data-bbox="881 1486 1320 1567">.....J.M. (Justice M.S. Nambiar)</p>